

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 14 of 2012**

**Dated : 15<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**North Delhi Power Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s):** **Mr. Sakya Choudhuri**  
**Mr. Anand K. Shrivastava**  
**Mr. Ajay Kapoor**

**Counsel for Respondent (s):** **Mr. Sajay Sen, Amicus Curiae**  
**Mr. Anurag Sharma**  
**Mr. Pradeep Misra &**  
**Me. Daleep Kumar Dhayani**

**ORDER**

Post the matter for further submissions on **3<sup>rd</sup> July, 2013 at**  
**2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**